

Grade I posts in the Central Secretariat Service purely on a tenure basis.

(c) The claims of the junior members of the Central Secretariat Service have been considered and will continue to be considered for Grade I posts. The needs of the Central Government both for Grade I posts and for posts outside the Cadre, are, however, so heavy that it is not possible for the Central Secretariat Service alone to meet them without diluting the standards unduly.

INDIAN SCHOOL OF MINES AND APPLIED GEOLOGY

*320. SHRI S. N. MAZUMDAR: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether any scheme has been envisaged for the expansion of the Indian School of Mines and Applied Geology at Dhanbad; and

(b) if so, what are the details of the scheme?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) and (b). Yes, Sir. Details of the scheme are being worked out.

KUMBH MELA ALLOWANCE

*321. SHRI J. V. K. VALLABHARAO: Will the Minister for FINANCE be pleased to state:

(a) whether any Kumbh Mela allowance was sanctioned for the Central Government employees stationed at Allahabad during the last Kumbh Mela;

(b) if so, what is the number of such employees and what are the departments to which they belonged; and

(c) what was the expenditure incurred on this account?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) Yes, Sir

(b) and (c). The allowance was sanctioned to the employees of the following departments:—

- (1) Railways
- (2) Posts and Telegraphs.
- (3) Customs and Central Excise.
- (4) Indian Audit and Accounts.

Information about the number of employees and the expenditure involved is not readily available.

PRIVILEGE TICKET ORDER CONCESSIONS TO GOVERNMENT EMPLOYEES

*329. MOULANA M. FARUQI: Will the Minister for HOME AFFAIRS be pleased to state whether Government are considering the possibility of reviving the Privilege Ticket Order concessions to the non-Railway employees of the Government of India?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): The question has been considered on a number of occasions, but it has not been found possible to revive the concession for reasons of economy.

SURVEY OF THE MINERAL RESOURCES IN JAMMU AND KASHMIR

*330. MOULANA M. FARUQI: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state whether Government are considering any proposals to start a thorough survey of the mineral resources in the State of Jammu and Kashmir?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): Yes, Sir.

INCREASE IN PENSIONS TO EX-EMPLOYEES OF TRAVANCORE-COCHIN

*332. SHRIMATI K. BHARATHI: Will the Minister for FINANCE be pleased to state:

(a) whether Government have received any representations, from

the ex-employees of the Travancore-Cochin State who were taken over by the Government of India as a result of the federal financial integration but have since retired, for the temporary increase of their pensions; and

(b) if so, what action has been taken thereon?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) No.

(b) Does not arise.

FOREIGN CULTURAL DELEGATIONS TO INDIA DURING THE YEAR 1954

*333. SHRIMATI K. BHARATHI: Will the Minister for EDUCATION be pleased to state:

(a) the number of foreign cultural delegations which came to India so far in the year 1954;

(b) the countries from which they came;

(c) the number of persons in each of those delegations; and

(d) the amount spent by Government on each of those delegations?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) Three.

(b) Afghanistan, the U.S.A. and the U.S.S.R.

(c) 8, 2 and 33 respectively.

(d) Rs. 37,847; Rs. 3,650 on the first and second respectively and an estimate of Rs. 2,20,000 on the third.

AUDIO-VISUAL EDUCATION IN THE STATES

*334. SHRI S. PANIGRAHI: Will the Minister for EDUCATION be pleased to state which of the State Governments have so far implemented the recommendation of the National Board for Audio-Visual Education in India for the establishment of Visual Education Boards on a State-wise basis?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): The following State Governments have so far established Audio-Visual Education Boards:

1. Ajmer.
2. Andhra.
3. Bihar.
4. Hyderabad.
5. Madras.
6. Manipur.
7. Uttar Pradesh.

REQUEST FROM THE NAIROBI ACADEMY FOR INDIAN PROFESSORS

*335. SHRI V. K. DHAGE: Will the Minister for EDUCATION be pleased to state:

(a) whether any request has been received by Government from the Nairobi Academy asking for the services of Indian professors for the Academy; and

(b) if so, what action has been taken by Government in the matter?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) The Government of India were only requested to assist in finding suitable candidates as far as India was concerned.

(b) The request has been complied with.

SELECTION OF OFFICERS OF HYDERABAD STATE FOR THE INDIAN ADMINISTRATIVE SERVICE

†*336. SHRI N. B. DESHMUKH: Will the Minister for HOME AFFAIRS be pleased to state the number of persons so far selected out of the former employees of the State of Hyderabad for the Indian Administrative Service and the qualifications prescribed for their selection?

†Original notice in Hindi as on next page.